

HIGH COURT FOR THE STATE OF TELANGANA ::HYDERABAD.

CORRIGENDUM
TO THE NOTIFICATION R.O.C.NO.61/2019-RC, DATED 25-04-2019.

**SUB: RECRUITMENT – STATE JUDICIAL SERVICE -
CORRIGENDUM TO THE NOTIFICATION
ISSUED FOR FILLING UP OF FOUR (04)
POSTS OF DISTRICT JUDGE BY TRANSFER
THROUGH A LIMITED COMPETITIVE EXAMI-
NATION (ACCELERATED RECRUITMENT BY
TRANSFER) FOR THE YEAR 2019.**

REF: NOTIFICATION NO.61/2019-RC,DT.25-04-2019.

It is to inform that under the abstract of vacancies of the notification under reference cited, the vacancy notified against roster point No.4 in I-cycle be read as "O.C." instead of "BC-A".


**REGISTRAR(ADMINISTRATION),
F.A.C. REGISTRAR(RECRUITMENT)**